

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH RESEARCH**

**LOK SABHA
STARRED QUESTION NO. 181
TO BE ANSWERED ON THE 28TH JULY, 2017
ELECTRO-HOMOEOPATHY**

†*181. SHRI RAJAN VICHARE:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Electro-homoeopathy is more than 150 years old system of medicine and the same is being practised by medical practitioners;
- (b) if so, the details thereof;
- (c) whether the Government proposes to grant recognition to this system of medicine; and
- (d) if so, the time by which it is likely to be granted and if not, the reasons therefor?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 181* FOR 28TH JULY, 2017**

(a) & (b): The information is not maintained in the Government as Electro-homoeopathy is not recognized system of medicine.

(c) : No.

(d) : Does not arise.
